

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 27 of 2015 (SZ)

Appellant(s)
MR. Sudhakar Hegde
Bangalore.

Vs. Respondent(s)
State Level Environment Impact
Assessment Authority and others.

Legal Practitioner for Applicant
M/s. Clifton D'Rozario,
Maitreyi Krishnan,
Raghupathi S., Sunil Dutt
Yadav and Nimisha Kumar.

Legal Practitioner for Respondents
Mr. Devaraj Ashok for R-1 & R-4
Mrs. Anandha Valli for R-3
M.R. Gokul Krishnan for R-2

Note of the Registry	Orders of the Tribunal
Order No. 5	Date : 25 th May, 2017 The appeal is listed for final arguments today. As the learned Expert Member is not available, list the matter for final arguments on 28.07.2017. J.M. (Justice M.S. Nambiar)